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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhavan

Notification No. 39 /2015-202
New Delhi, Dated: 23 November 2017

Subject:- Export Policy of Onions- Imposition of Minimum Export Price (MEP).


S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendment, with immediate effect, in Notification No. 29/2015-20 dated 24.12.2015 relating to export of onion.

2. Para 2 of Notification No. 29/2015-20 dated 24.12.2015 is amended to read as:

“Export of onion for the item description at Serial Number 51 & 52 of Chapter 7 of Schedule 2 of ITC (HS) Classification of Export & Import Items shall be permitted **only on Letter of Credit (LC) subject to a Minimum Export Price (MEP) of US\$ 850 F.O.B. per Metric Ton till 31.12.2017**”.

3. **Effect of this notification:**

Export of all varieties of onions as described above will be allowed only on Letter of Credit (LC) subject to a Minimum Export Price (MEP) of US\$ 850 F.O.B. per Metric Ton **till 31.12.2017**.


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